SHRT V. K. DHAGE: Is it a fact that the business community there feel themselves quite insecure?

SHRIMATI LAKSHMI MENON: It is a fact.

SHRI V. K. DHAGE: How many Tiave come away from that place so far?

SHRIMATI LAKSHMI MENON: It is presumed that all those who have capital investments of less than Rs. 25,000 must have come away because the repatriation level has been raised to Rs. 50,000. So it is presumed that all those people must have come away. Regarding the others, non-business people, 29,699 T.R.Ps. have left.

SHRI V. K. DHAGE: How many of the people whose investment is below Rs. 50,000 have come away?

SHRIMATI LAKSHMI MENON: I -want notice for that.

SHRI V. K. DHAGE: May I know -whether the people who have come away have been able to take their capital out of.Ceylon?

SHRIMATI LAKSHMI MENON: That was answered before.

SHRI MAHESWAR NAIK: What is the number of people who have now become Stateless on account of this **•**policy of Ceylon?

SHRIMATI LAKSHMI MENON: I think the latest figure given is about 150,000 people.

### **INDUSTRIAL ESTATE, OKHLA**

\*55. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether any time-limit has been fixed for the starting of such of the industries at Okhla Estate which have not yet started functioning?

THE MINISTER OP INDUSTRY (SHRI MANUBHAI SHAH) : No time limit .as such, is fixed but it is expected 316

that almost all the remaining units will go into production within the next six months.

to Questions

SHRI M. P. BHARGAVA: May I know how many units have started functioning already?

SHRI MANUBHAI SHAH: There are 22 which are functioning; 5 are under implementation and 8 will be filled up.

SHRI M. P. BHARGAVA: May I know if any accommodation is still available for allotment?

SHRI MANUBHAI SHAH: No, Sir.

## **INFORMATION CENTRES**

\*56. SHRI M. P. BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Information Centres in existence on the 31st December, 1957; and

(b) how many more such centres are to be started in 1958?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) Nine.

(b) Six.

SHRI M. P. BHARGAVA: May I know the names of the places where the centres are located?

SHRI G. RAJAGOPALAN: They are: Delhi, Srinagar, Jullundur, Lucknow, Patna, Madras, Trivandnan, Bhubaneswar and Hyderabad.

SHRI M. P. BHARGAVA: Has any arrangement been arrived at between the Centre and the State Governments for the opening of such eentres?

SHRI G. RAJAGOPALAN: It was agreed at the State Ministers' Conference that if the Information Centres are to be opened, the State Governments have to bear 50 per cent of the expenditure and if they make provision for this 50 per cent, then the Centre will give the other portion of 50 per cent of the expenditure.

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SHRI JASWANT SINGH: What **are** the functions of these Information Centres?

SHRI TAJAMUL HUSAIN: My question is: What are the functions of these Information Centres?

SHRI G. RAJAGOPALAN: It is the same question. At these Information Centres, reports and publications of the Central and State Governments are available for reference purposes and visitors can get pamphlets, magazines, folders, broadsheets etc., it is a long list. If hon. Members will visit the Delhi Centre they can see them and if they find they can make any good suggestions, they may make them.

SHRI BHUPESH GUPTA: Are only government publications available there?

SHRI G. RAJAGOPALAN: Because it is true, Sir.

MR. CHAIRMAN: But his question was: Are only government publications available?

SHRI G. RAJAGOPALAN: No, other publications also; but at present only government publications are available. If we can get good publications from outside, we will place them also there.

SHRI BHUPESH GUPTA: What is the machinery for making the selection of other publications from outside?

SHRI G. RAJAGOPALAN: Government is the machinery.

SHRI V. PRASAD RAO: May I know whether it is proposed to open a centre at Trivandrum?

SHRI G. RAJAGOPALAN: It is already there at Trivandrum.

SHRI V. PRASAD RAO: Are the literatures from the various political parties also gathered and placed at these centres?

SHRI G. RAJAGOPALAN: No, Sir.

MR. CHAIRMAN: He asks whether the political pamphlets of parties are also made available.

SHRI G. RAJAGOPALAN: Not now.

SHRI V. PRASAD RAO: Is it under contemplation to make available such material in the future?

### (No reply.)

### MINIMUM WAGES FOR AGRICULTURAL LABOUR

\*57. SHRI V. C. KESAVA RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any States have so **far** implemented the provisions of the Minimum Wages Act, 1948, in fixing minimum wages for the agricultural labour; and

(b) if so, which States and what are the minimum rates of wages fixed?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) and (b). A statement giving the available information is placed on the Table of the Sabha. *[See* Appendix XXI, Annexure No. 3.]

SHRI V. C. KESAVA RAO: According to this Statement only some parts of the States have fixed the minimum wages. May I know whether the States have sent in any information about the fixing of minimum wages completely for the States?

SHRI ABID ALI: Whatever information is available has been mentioned, and we have been drawing the attention of the State Governments to this from time to time and the last letter sent to them was on 31st December,. 1957 by my senior colleague, requesting them to cover all the areas before the time allotted, that is, within the time allowed by the Act.

SHRI V. C. KESAVA RAO: According to the Statement, the minimum wages fixed in the States are not uniform. What are the reasons for this? What is the basis on which, these minimum wages are fixed?